

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 8<sup>th</sup> May, 1983

NOTIFICATION  
INCOME TAX

No. 5354 (F.No.203/47/83-IIA.II): It is hereby notified for general information that the following Scientific Research Programmes has been approved for the period specified below for the purpose of sub-section (2A) of the Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 by the Secretary, Department of Science and Technology, New Delhi:

1. Scientific Research Project: Development of Leaf type Quartz Crystal for Electronic Watches/Clocks by Chemical Milling Techniques.
2. Name of the Sponsorer : M/s. Hindustan Machine Tools Ltd, Bangalore.
3. Name of the implementing authority : Indian Institute of Science, Bangalore.
4. Date of commencement : 1-4-1983
5. Proposed date of completion: 31-3-1985
6. Estimated outlay : Rs.8,98,600/-

2. Indian Institute of Science, Bangalore is approved under section 10(2)(xiii) of the I.T.Act, 1922 vide late Department of Finance Notification No.34 dated 23-11-1946.

Sd/-

(M. G. C. GOYAL)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioner of Income-tax (2 copies)
2. Director of Inspection (IT&Audit)/Investigation/Special Investigation/RS&P/Vigilance/Intelligence/Recovery/P&PR, N.Delhi
3. Directorate of O&MS (II), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.2/131/83 EU.II, dated the 28th March, 1983.
5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
6. M/s. Hindustan Machine Tools Limited, 10/5, Kasturba Road, Bangalore-560001.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin Section of D.I.(RS&P), New Delhi (5 copies).

(M. G. C. GOYAL)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

भारत के राजपत्र के भाग 11 खण्ड(3(11))में प्रकाशनार्थ

भारत सरकार  
विस्त मंत्रालय  
(राज्य विभाग)

नई दिल्ली, दिनांक 8 मई, 1983

अधिसूचना

(आवकर)

सं० S354 (सं० 203/47/83-आ०क०नि० 111): सर्वसाधारण की जनकारी के लिए एतद्वारा यह अधिसूचित किया जाता है कि सचिव, विज्ञान तथा प्रौद्योगिकी विभाग नई दिल्ली में निम्नलिखित वैज्ञानिक अनुसंधान कार्यक्रम को, आवकर-निबन्ध, 1962 के निबन्ध 6(11) के साथ पठित आवकर अधिनियम 1961 की धारा 35 की उपधारा (2क) के प्रयोजन के लिए नीचे विनिर्दिष्ट अवधि के लिए अनुमोदित कर दिया है :-

- 1- वैज्ञानिक अनुसंधान प्रियोजना : डिबलेपमेंट ऑफ लीक टाइप क्वाट्रिप्लेक्स एंड इलेक्ट्रॉनिक वाचेस/क्लासिक वाई केमिकल मिलिंग टेक्निकस ।
- 2- समर्पक का नाम : मैसर्स इंडुस्तान मशीन टूल लि०, बंगलौर
- 3- कर्मन्वित करने वाली प्रयोगशाला : इंडियन इन्स्टीट्यूट ऑफ साइंस, बंगलौर
- 4- प्रारम्भ करने की तारीख : 1-4-1983
- 5- पूरा करने की तारीख : 31-3-1985
- 6- अनुमानित लागत : 8,90,600/-र०

2- इंडियन इन्स्टीट्यूट ऑफ साइंस, बंगलौर, आवकर अधिनियम, 1922 की धारा 10(2)(xiii)के अंतर्गत अनुमोदित है, वैज्ञानिक विस्त मंत्रालय की दिनांक 23-11-1946 की अधिसूचना सं० 34.

२५७) ११२५९  
( सं० जी० सी० गे० )

अवर सचिव, भारत सरकार